Declaration or Assets and Liabilities



Year.....

मही मेरिया	THE T, ANIL KUMAR VERMA son/daughter/wife of LATE - ANALYST ELEMANT - ERVE
3	aged 42 Years, belonging to 3.1.1.1.
2/1/0	gervice and presently working as ASSISIANT
	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
1168	spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.		ANIL KR. VERM	HHHIZHTJI-12			
(i)	Cash	2000	2000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	175000 175513/- 175513/- 180,000/- South coprosident Patons	B. 56,000/. PMB			
(iii)	shares in Companies	3-15000/- Scatt condendative D-1,14000/- KIRS	R-156,000/. 35 52007/- BIRLA SUNLIFE			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	595520941 B. 5 LAKH 826550002 826650001 826650001 813947240 8- 2146H	2 4 6 1 8 2 6 1 2			
(v)	Motor Vehicles (details of make, etc.)	MARKILEMENTER MARC 2021. BROIFIG182	PEDIES-8670 DEC-5050 Waldsche Bululbarthy			
(vi)	Jewellery (give details of weight and value)	10 GRANI (GOLD) B- 50,000/-	120 GENM (GOLD) B-600,000 200 GENN SILVER D, 25,000/-			
(vii)	Other assets such as values of claims / interests	No.				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		श्रही प्रदेश का हल्दा भनेत्रा-गहली जिला-ज्याका निवा-ज्याका निवास का भारतिका के का के का			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	<u>, </u>	1200 CSA. (EXTRIBUTED ASSETS ASSETTS ASSE			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	APPROTMET PATNO-	112, 110019 GIZEUN 11501994 11501994 1050000	7 7 7	न के दोनां	
(v)	Other (such as interest in property)					

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

il. Vo.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	LBI (HOWNY TOWN)	1906354/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		~



		 -	
	(d) dues to departments dealing with telephones		
30	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	,	~-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	RS. 27375.00 Ass.yens. 7022 23 PANING - AIDDV-51524 Ackno-90098773029072	PAMILO. CXEPS 200770 Ackno-925620770
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C <u>Personal Detail</u> GPF/CPF/PRAN No.	3-	PTS/BLA-1051
Gender	:=	M/F)
Date of Birth	:-	12021974 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	;-	NAMADA
I hereby declare t	hat the	above details are true to the best of my knowledge and belief.
		Signature:
		Name of Employee: ANIL KR. VERTAL
Place: PATHIA		Designation: ASSISTANT
Date: _ 7-\2\2	22.35	Designation: ASSISTANT Department: B.V.S.

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.